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Date: 24/08/2025

Subbanna & Ors. Vs Venkata Swamy & Ors

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 28, 2025

Acts Referred: Limitation Act, 1963 â€" Section 14

Hon'ble Judges: K. Natarajan, J

Bench: Single Bench

Advocate: Pushpahasa R
Final Decision: Dismissed

Judgement

K. Natarajan, J

1. Office has raised objection regarding maintainability of the appeal. At this stage, the learned counsel for the appellants filed a memo for

withdrawing the appeal with liberty to file the same before the jurisdictional Court.

- 2. Submission and the memo is placed on record.
- 3. The appeal is dismissed as withdrawn with liberty to file the same before the appropriate jurisdictional Court.
- 4. The appellants are entitled for exemption under Section 14 of the Limitation Act.